

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION
Dated- Guwahati the 29th of May, 2024

NO. HC.VII-54/2024/4708/A #### On the recommendation of the Judicial Academy, Assam, the Hon'ble Gauhati High Court has been pleased to nominate the following Judicial Officers as Resource Persons to conduct "**Orientation Programme on New Criminal Laws**" as per the below mentioned programme at Aizawl, Mizoram.

Sl. No.	Name and Designation of the Judicial Officer	Date of Training
1.	Shri Syed Imdadur Rahman District & Sessions Judge, Hailakandi	24-06-2024 to 25-06-2024
2.	Shri Roushan Lal District & Sessions Judge, Karbi Anglong	25-06-2024 to 26-06-2024
3.	Dr. Manash Baruah District & Sessions Judge, Nalbari	27-06-2024 to 28-06-2024
4.	Shri Chandranshu Chaturvedy District & Sessions Judge, Chirang	28-06-2024 to 29-06-2024

By Order,
Sd/- S. K. Poddar
REGISTRAR GENERAL

Memo No. HC-54/2024/4709/A,

Dated 29-05-2024

Copy forward for information and necessary action to:

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati for information and necessary action.

The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules.

3. The Registrar (Admin./Vigilance), Gauhati High Court, Guwahati.

4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. Dr. Manash Baruah, District & Sessions Judge, Nalbari.
6. Shri Syed Imdadur Rahman, District & Sessions Judge, Hailakandi.
7. Shri Chandranshu Chaturvedy, District & Sessions Judge, Chirang
8. Shri Roushan Lal, District & Sessions Judge, Karbi Anglong, Diphu.
9. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the Notification immediately to the official website of the Gauhati High Court, Guwahati).

10. The Administrative Officer, Judicial Academy, Assam with a request to place the Notification before the Hon'ble Director, Judicial Academy.
11. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
12. The CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)


29.05.2024
REGISTRAR GENERAL